GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1320 ANSWERED ON:21.03.2012 LACK OF BASIC FACILITIES IN SCHOOLS Raghavan Shri M. K.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Board of Secondary Education (CBSE) has recently conducted a survey revealing lack of basic facilities like drinking water, toilets, etc. in majority of the schools;
- (b) if so, the details thereof;
- (c) the action being contemplated to provide these basic facilities immediately in the schools alongwith the traget date for completion of the same:
- (d) whether any survey conducted by the National Commission for Protection of Child Rights (NCPCR) for violation of basic rights of children:
- (e) if the recommendations of the NCPCR for violation of these basic rights of children; and
- (f) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a)&(b): No such survey has been conducted by the Central Board of Secondary Education (CBSE).
- (c): CBSE has stipulated in its affiliation By-Laws that the school should scrupulously observe prescriptions from the Municipal Authority regarding drinking water and fire safety precaution in the school. A certification from the Municipal/Fire Authorities regarding sanitary conditions and water/fire safety should be submitted alongwith the application submitted for affiliation. A fresh certificate regarding fulfilment of these requirements by the affiliated schools should be submitted to the Board every five years.
- (d)&(e): The National Commission for Protection of Child Rights (NCPCR)conducts social audit through School Managing Committees (SMCs) and civil society for protection of rights of children.
- (f): Ministry of Human Resource Development issued an advisory on 14.02.2012 to state governments and other relevant authorities for compliance of recommendations of NCPCR.